

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 984**

TO BE ANSWERED ON JULY 24, 2018

FUNDS FOR DRINKING WATER

NO. †984. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether funds have been allocated for drinking water scheme and sewage treatment plants in Jharkhand;**
- (b) if so, the details thereof; and**
- (c) the details of the works executed through the said funds?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE
MINISTRY OF HOUSING & URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) & (b) Under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Ministry of Housing and Urban Affairs does not allocate funds sector or project wise. The Ministry approves State Annual Action Plans (SAAPs) and releases funds as per the Mission guidelines. The Mission empowers States/UTs to select, appraise and**

implement individual projects. For Jharkhand, the Ministry has approved SAAPs submitted by the State Government for ₹ 1,245.47 crore (including ₹ 566.17 crore as Central Assistance). State has taken up projects worth ₹965.47 crore in water supply sector and projects costing ₹251.51 crore in sewerage and septage management sector.

(c) The details of the projects in water supply and sewerage & septage management/sector is as under:

Sl. No.	Sector	Number of projects	Cost (In Rs. crore)
1	Water supply	15	965.47
2	Sewerage & Septage Management	9	251.51
Total		24	1,216.98
